

per embarking international passenger and @ Rs. 100/- per embarking domestic passenger, inclusive of all applicable taxes on 'ad-hoc' basis, for a period of 48 months *w.e.f.* 01.04.2009 to bridge the funding gap of Rs. 1543 crores.

(d) The gross collection of Development Fee for the period from 01.04.2009 to 31.01.2010 is Rs. 184.81 crores.

(e) Yes, Sir. As per, one of the conditions of the approval accorded by the Government of India the final determination of the levy may be made by the Regulator namely Airports Economic Regulatory Authority of India (AERA) on a detailed review.

(f) Does not arise.

Plane and helicopter crashes in the country

30. SHRI MOHD. ALI KHAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government has any details of the plane and helicopter crashes in the country;

(b) if so, the details thereof during the last three years; and

(c) the Committees appointed by Government on each air crashes and other mishaps for the said period?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):

(a) Yes, Sir.

(b) In 2007 there were 3 accidents involving Indian Civil Registered helicopters and 3 accidents involving Indian Civil Registered aircraft. Similarly, in 2008 there were 2 accidents involving Indian Civil Registered helicopters and 4 accidents involving Indian Civil Registered aircraft and in 2009 there were 2 accidents involving Indian Civil Registered helicopters and 2 accidents involving Indian Civil Registered aircraft respectively.

(c) During the last three years one accident was investigated by the Committee of Inquiry constituted under Rule 74 of Aircraft Rules, 1937 and the remaining 15 were investigated by the Inspectors of Accidents appointed under Rule 71 of Aircraft Rules, 1937.

CAT III B instrument at Delhi Airport

31. SHRI A. ELAVARASAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that only two runways in Delhi Airport are equipped with the CAT III B Instrument Landing System (ILS) to increase take off and landing visibility;

(b) if so, whether Government would also get all other runways being equipped with such CAT III B Instrument Landing System at Delhi Airport;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):
(a) to (c) No, Sir. Runway approaches 28,29 and 11 are equipped with CAT III B Instrument Landing System (ILS).

(d) Installation of CAT III B ILS is not technically feasible for Runway approaches 10,09 and 27 at Delhi Airport due to physical constraints like diversion of external roads, diversion of railway track etc.

Failure of RVR equipment at IGI Airport

32. SHRIMATI SHOBHANA BHARTIA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government is aware that the failure of Runway Visual Range (RVR) equipment again at Indira Gandhi International (IGI) Airport has caused massive diversions and cancellation of several flights in the past few months;

(b) if so, the details thereof;

(c) whether the technical snag developed at the IGI Airport have shown negligence on the part of airport authorities to maintain such sensitive equipments; and

(d) if so, the steps taken by Government to prevent recurrence of such incidents in future?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):
(a) The RVR equipment at IGI Airport provided by India Meteorological Department (IMD) had failed in the month of January, 2010 on few occasions.

(b) RVR Runway 28: 1-5th January, 24th January, 2010. Runway 29: 2nd January, 16th January, 21st January, 23rd-24th January and 27th January, 2010.

(c) and (d) The RVR equipment are maintained by Indian Meteorological Department (IMD). DGCA has taken up the matter with IMD.

Failure of CAT-III equipments installed at IGI Airport

33. SHRI RAJKUMAR DHOOT: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that CAT-III equipments installed at IGI Airport, Delhi failed to operate in foggy atmosphere in January, 2010 rendering cancellation and diversion of many flights putting passengers to lot of inconvenience;

(b) if so, the details thereof;

(c) the amount of money spent on CAT-III systems and responsibility for guaranteed service of these equipments; and

(d) what Government proposes to do to provide uninterrupted air services at IGI Airport in such a situation in future?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):
(a) There was no failure of Instrument Landing System (ILS) CAT-III system at IGI airport in